

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/1384/2025	M/S. S.M. CONSULTANTS, BBSR VS STATE OF ODISHA	BUDHA BINAYA VS	// () //	
2	D-BLAPL/1037/2025	LITU @ PRADEEP PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANKADAHAD /241 /2024 () //	
3	D-BLAPL/1039/2025	AMAR MALLIK VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BARI RAMACHANDRAPUR /387 /2024 () //	
4	D-BLAPL/1048/2025	SIPU @ AMARESH ROUT VS STATE OF ODISHA	RANJIT KESHARI RAY VS	RAMACHANDRAPUR /72 /2023 () //	
5	D-BLAPL/1054/2025	ALEKH NATH @ KARUA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SORO /511 /2019 () //	AOR20220001087C202500003
6	D-BLAPL/1056/2025	PRAKASH DIGAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /875 /2024 () //	
7	D-BLAPL/1057/2025	KALYAN NAIK @ KALYANA NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /256 /2024 () //	
8	D-BLAPL/1058/2025	SANJIBANI VISWAKARMA @ SANJU @ SANU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /31 /2024 () //	
9	D-BLAPL/1059/2025	JATIN GANTAYAT @ JATIN KUMAR GANTAYAT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /945 /2024 () //	
10	D-BLAPL/1060/2025	KHAGAPATI BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /127 /2023 () //	
11	D-BLAPL/1067/2025	RAHIL SEIKH @ RAHEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /268 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/1068/2025	GOPAL KRUSHNA SAHU VS STATE OF ODISHA	PRONOY MOHANTY VS	CHATRAPUR /750 /2024 () //	
13	D-BLAPL/1069/2025 BLAPL/416/2025	KUNJALATA PRADHAN @ KUNJA PRADHAN VS STATE OF ODISHA	MANISH NAG DAS VS	RAJKANIKA /288 /2024 J.M.F.C,AUL(Kendrapara) GR/0000688/2024	
14	D-BLAPL/1070/2025	BHUBANESWAR MEHER @ SHYAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /342 /2024 () //	
15	D-BLAPL/1073/2025	BABULU @ BIKRAM KESHARI SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /248 /2024 () //	
16	D-BLAPL/1082/2025	PRAKASH NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /256 /2024 () //	
17	D-BLAPL/1086/2025	MILAN RANA VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /341 /2023 () //	
18	D-BLAPL/1089/2025	KRUSHNA MOHAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
19	D-BLAPL/1091/2025	RAMACHANDRA SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
20	D-BLAPL/1098/2025	BIKASH MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 () //	AOR20220002454C202500004
21	D-BLAPL/1101/2025	BISHAL SINGH VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOIPARIGUDA /35 /2024 () //	
22	D-BLAPL/1104/2025	MANAS BALABANTARAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 () //	
23	D-BLAPL/1108/2025	PABITRA MIRDHA	GURU PRASAD PANDA	PURUNAKATAK /147 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1112/2025	ANAMA @ ANANDA BASTARAY	JYOTIRMAYA SAHOO	ADVA /117 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1115/2025	HIMANSU SEKHAR BHOI	GURU PRASAD PANDA	BAUNISUNI /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1116/2025	BADAL KUMAR PANDA	BHABANI SHANKAR DASPARIDA	REMUNA /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1117/2025	BIKASH DAS	SURYA KANTA PRADHAN	BOIPARIGUDA /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1119/2025	CHANDAN @ CHANDRA BINDHANI	JAYANTA KUMAR MAJHI	BALIAPAL /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1120/2025	PITAMBAR BISWAL	BHABANI SHANKAR DASPARIDA	REMUNA /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1121/2025	GIRISH CHAMPIA	RADHARAMAN DAS NAYAK	KHAMAR /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1128/2025	BHANUMATI PALEI	CHAKRADHAR SINGH	HARICHANDANPUR /174 /2022	AOD20240000519C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1129/2025	SHLOKA SHRIVAS	REBATILATA PANDA	MACHHKUND /83 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1143/2025	AJIT PATEL @ AJEET PATEL	SHYAM MANOHAR	ORKEL /181 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1144/2025	TITO BISWAS	PRASHANTA KUMAR NAYAK	TUREIKELA /388 /2024	AOD20240000333C202500004
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/1157/2025	STATE OF ODISHA RASIA @ RASMIKANTA MANGARAJ VS	MANAS KUMAR CHAND VS	// RAJNAGAR /395 /2024 ()	
36	D-BLAPL/1161/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	AMULYA RATNA PANDA VS	// /0 ()	
37	D-BLAPL/1163/2025	STATE OF ODISHA MANTU GAYAN VS	SUSHANTA KUMAR PRADHAN VS	// KUCHINDA /414 /2024 ()	
38	D-BLAPL/1164/2025	STATE OF ODISHA MANISH SHAW VS	AMULYA RATNA PANDA VS	// /0 ()	
39	D-BLAPL/1169/2025	STATE OF ODISHA SK.RAFIKUL VS	AMULYA RATNA PANDA VS	// /0 ()	
40	D-BLAPL/1171/2025	STATE OF ODISHA KAMAL LOCHAN BEHERA VS	GIRIJA SANKAR NAYAK VS	// BANARAPAL /325 /2024 ()	AOD2025000009C202500001
41	D-BLAPL/1174/2025	STATE OF ODISHA GIRIA @ GIRIDHARI GOUDA VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /808 /2024 ()	
42	D-BLAPL/1175/2025	STATE OF ODISHA JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /567 /2024 ()	
43	D-BLAPL/1180/2025	STATE OF ODISHA TAPAN BISOYI @ BISHOI VS	JAGANNATH BHUYAN VS	// TIKABALI /107 /2024 ()	
44	D-BLAPL/1182/2025	STATE OF ODISHA JOHN KHADIA@JON KHADIA VS	PRAMOD RANJAN BEHERA VS	// BRAJARAJNAGAR /134 /2024 ()	AOD20220003518C202500002
45	D-BLAPL/1183/2025	STATE OF ODISHA SARASWATI SAHOO @ PRADHAN VS	MANOJ VERMA VS	// BARANGA /446 /2023 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/1184/2025	K RAJA RAO VS STATE OF ODISHA	DEBASHIS MITRA VS	CANTONMENT ROAD /89 /2019 () //	
47	D-BLAPL/1185/2025	BADAL SAHOO @ SACHIN SAHOO VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BADAMBADI /353 /2024 () //	
48	D-BLAPL/1190/2025	MITHUN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /500 /2023 () //	
49	D-BLAPL/1194/2025	KALU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /284 /2024 () //	
50	D-BLAPL/1204/2025	TILOTAMA NAIK @ KIRAN @ TILA NAIK VS STATE OF ODISHA	SANTOSH KUMAR ATABUDHI VS	Maitri Vihar PS /547 /2024 () //	
51	D-CMAPL/1269/2025	SANJAY KUMAR PANIGRAHI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// () //	
52	D-CMAPL/1303/2025	TULASI MOHARANA VS PRAFULLA JENA	ADV. VS	// () //	
53	D-CMP/1268/2025	SUDAM CHARAN MALLIK VS SURENDRA BARIK	AMIT PRASAD BOSE VS	// () //	
54	D-CMP/1274/2025	BISWANATH MISHRA VS MAUSIMA@ARADHASOSINI THAKURANI	AMIT PRASAD BOSE VS	// () //	
55	D-CMP/1286/2025	SNEHALATA ROUSTRAY VS BIPRA CHARAN PATRA	RAMA CHANDRA MOHANTY VS	// () //	
56	D-CMP/1294/2025	RABINDRA SAHU VS SHIBAPRASAD SAHU	JAGABANDHU SAHU VS	// () //	
57	D-CMP/1322/2025	ROJALINI RATH@ROSALIN RATH	SATYABADI MANTRY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMP/1378/2025	RABINDRA JENA	SANJAY KUMAR PARIDA	//	
		VS	VS	0	
		DATTA DAS		//	
59	D-CONTC/1254/2025	BIRARAJ BAG	ADV.	//	
		VS	VS	0	
		ANU GARG		//	
60	D-CONTC/1260/2025	ADIKANDA BHATTA	ADV.	//	
		VS	VS	0	
		ER. NIRANJAN ROUT, DIRECTOR, WATER AND LAND MANAGEMENT INSTITUE,CUTTACK		//	
61	D-CONTC/1276/2025	KISHORE CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
		ARABINDA AGRAWAL, IAS		//	
62	D-CONTC/1280/2025	BHARATRAM SAHU	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
63	D-CONTC/1284/2025	ACHUTANANDA DAS	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
64	D-CONTC/1285/2025	BHARAT BHUSAN PRADHAN	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
65	D-CONTC/1287/2025	CHANDAN KUMAR BHOI	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
66	D-CONTC/1311/2025	LIPIKA PARIDA	ADV.	//	
		VS	VS	0	
		SUDHANSU SEKHAR BAL, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BHADRAK		//	
67	D-CONTC/1318/2025	BHABANI SHANKAR DAS	ADV.	//	
		VS	VS	0	
		BISWA BISTRUTA TRIPATHY, TAHASILDAR, NAYAGARH		//	
68	D-CONTC/1340/2025	DURYODHAN PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/1346/2025	SHALINI PANDIT, IAS BAMDEV PUROHIT VS	ADV. VS	// // 0	
70	D-CONTC/1348/2025	ARAVIND AGRAWAL, COMMISSIONER, DEPTT. OF HIGHER EDUCATION, BBSR, KHURDA RAJANI SINGH @ PARIDA VS	ADV. VS	// // 0	
71	D-CONTC/1353/2025	PRITIPARANA MISHRA, TAHASILDAR, JATNI, KHURDA AMITA MOHAPATRA VS	ADV. VS	// // 0	
72	D-CONTC/1357/2025	ASWATHY S., IAS SUKANTA KUMAR SWAIN VS	ADV. VS	// // 0	
73	D-CONTC/1360/2025	PRIYADARSHI SANGRAM KESHARI KHUNTIA, OAS BISWA RANJAN NAYAK VS	ADV. VS	// // 0	
74	D-CONTC/1394/2025	GOPINATH PARIDA, CDM AND PHO, BALASORE BHAGYALATA BEHERA VS	ADV. VS	// // 0	
75	D-CONTC/1419/2025	JAGAJIBAN PATRA, BRANCH MANAGER, UNION BANK OF INDIA, BERHAMPUR, GANJAM KIRANBALA SARANGI VS	SANJAY KUMAR PATTANAİK VS	// // 0	
76	D-CONTC/1427/2025	USHA PADHEE, SECRETARY, HOUSING AND URBAN DEVELOPEMENT DEPT., BBSR, KHURDA MAHENDRA TANTY VS	ADV. VS	// // 0	
77	D-CONTC/1432/2025	SASWATA MISHRA, IAS PURNA CHANDRA MEHER VS	ADV. VS	// // 0	
78	D-CONTC/1435/2025	SASWAT MISHRA, IAS SURENDRA KUMAR NAIK VS	ADV. VS	// // 0	
79	D-CONTC/1438/2025	SASWATA MISHRA, IAS RUKMAN PATEL VS	ADV. VS	// // 0	
		SASWATA MISHRA, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/1440/2025	RAJANI SINGH @ PARIDA VS PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA	ADV. VS	// ()	
81	D-CONTC/1448/2025	HALADHAR ROUT VS DEO RANJAN KUMAR SINGH, IAS	AMBIKA PRASAD RAY VS	// ()	
82	D-CONTR/1097/2025 CONTR/1/2025	REGISTRAR(JUDICIAL),HIGH COURT OF ORISSA,CUTTACK VS MANOJ KUMAR BAL	ADV. VS	// ()	
83	D-CRLA/1081/2025	RUDRA NARAYAN BHUTIA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NALCO /103 /2020 ()	AOR20220001207C202500003
84	D-CRLA/1090/2025	RAJU DANDIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /232 /2024 ()	
85	D-CRLA/1103/2025	MELA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /54 /2023 ()	
86	D-CRLA/1106/2025	BASANTA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /54 /2023 ()	
87	D-CRLA/1110/2025	SANIA @ SANYASI RAUTA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /87 /2010 ()	
88	D-CRLA/1114/2025	SANJAY PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /87 /2010 ()	
89	D-CRLA/1170/2025	SUSHANTA SAHU@SUSHANT KUMAR SAHU VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	K.NUAGAON /317 /2024 ()	
90	D-CRLMA/1079/2025	NAKULA PRADHAN @ NAKUL KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURI SADAR /148 /2024 ()	
91	D-CRLMA/1139/2025	MINATIBALA@MINATI SAMANTARAY	ADV.	JANKIA P.S. /75 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/1035/2025	BATAKRUSHNA DEHURY	PRASANNA KUMAR MISHRA	TUMUSINGA /222 /2022	
	CRLMC/163/2025	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)	
		STATE OF ODISHA		GR/0000696/2022	
93	D-CRLMC/1040/2025	SUNIL KUMAR SETHI	RANJIT MOHANTY	KENDRAPARA SADAR /789 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/1050/2025	SAROJ KUMAR GHOSH	JAJATI KESHARI KHUNTIA	KAPTIPADA /233 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/1062/2025	JITENDRA BEHERA	PRAMOD KUMAR ROUT	/ /0	
		VS	VS	()	
		MIKINA BEHERA		//	
96	D-CRLMC/1064/2025	SWADHIN PRADHAN	NILAKANTHA JUJHARSINGH	BANAPUR P.S. /288 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/1080/2025	MD RAJA @ MD ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /268 /2023	AOR20220001662C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/1084/2025	KANHA MALLIK	BHABANI SANKAR DAS	BALUGAON P.S. /139 /2023	AOD20240000170C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/1085/2025	BAMADEV@BAMADEBA JENA	PITAMBAR JENA	/ /0	
	CRLMC/172/2025	VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha)	
		NALINI PRAVA JENA@NALINIPRABHA JENA		Crp/0000088/2024	
100	D-CRLMC/1088/2025	RAJESH KUMAR BEHERA	JULU KHANSAMA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/1124/2025	JATIN BARIK @ JITENDRA BARIK	BASANTA KUMAR DAS	NIHALPRASAD /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/1131/2025	HIMANSHU SEKHAR PANDA @ HIMANSU SEKHAR PANDA	SUNATA JENA	TANGI /172 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/1136/2025	STATE OF ODISHA SATYA NARAYAN SWAIN @ TUNA VS	AMULYA RATNA PANDA VS	// /0 ()	
104	D-CRLMC/1142/2025	STATE OF ODISHA PRAFULLA KUMAR SARANGI VS	SHIVSANKAR MOHANTY VS	// EOW,BHUBANESWAR /9 /2019 ()	
105	D-CRLMC/1151/2025	STATE OF ODISHA ENCORP POWERTRANS PVT. LTD. VS	ABHISHEK DASH VS	// /0 ()	
106	D-CRLMC/1156/2025	M/S NEW MODERN TECHNOMECH PVT. LTD.,BARIPADA KAIROS PETROLEUM LTD., GUJARAT VS	S.S.RAO VS	// /0 ()	
107	D-CRLMC/1158/2025	RAM KANTA MOHANTY ENCORP POWERTRANS PVT. LTD. VS	ABHISHEK DASH VS	// /0 ()	
108	D-CRLMC/1162/2025	M/S NEW MODERN TECHNOMECH PVT. LTD.,MAYURBHANJ KAIROS PETROLEUM LTD., GUJARAT VS	S.S.RAO VS	// /0 ()	
109	D-CRLMC/1166/2025	RAMA KANTA MOHANTY RAMESH GHANA VS	BYOMAKESH TRIPATHY VS	// KOIDA /18 /2016 ()	
110	D-CRLMC/1167/2025	STATE OF ODISHA ENCORP POWERTRANS PVT. LTD. VS	ABHISHEK DASH VS	// /0 ()	
111	D-CRLMC/1173/2025	M/S NEW MODERN TECHNOMECH PVT. LTD., MAYURBHANJ RASHMITA PALEI @ RASMITA PALAI VS	AMLAN SHAKTI PAUL VS	// DHUSURI /80 /2016 ()	
112	D-CRLMC/1177/2025	STATE OF ODISHA PABITRA SUNDARAY VS	SURYAKANTA DASH VS	// BEGUNIA P.S. /160 /2021 ()	
113	D-CRLMC/1179/2025	ANITA MOHAPATRA ENCORP POWERTRANS PVT.LTD. VS	ABHISHEK DASH VS	// /0 ()	
		M/S. NEW MODERN TECHNOMECH PVT.LTD., MAYURBHANJ		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/1181/2025	SURYA PRAKASH GIRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ / 0 () //	
115	D-CRLMC/1186/2025	CHINARI JAWAHARLAL PATRO VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /73 /1997 () //	
116	D-CRLMC/1207/2025	CHINMAYA KUMAR DASH VS STATE OF ODISHA	PRANAYA KUMAR SWAIN VS	/ / 0 () //	
117	D-CRLMP/1055/2025	HARIHAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	CHARICHHAKA /155 /2024 () //	
118	D-CRLMP/1065/2025	SIDHESWAR BEHERA VS SUPDT. OF POLICE, ANGUL	BHAKTA RANJAN BARIK VS	/ / 0 () //	
119	D-CRLMP/1075/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ / 0 () //	
120	D-CRLMP/1099/2025	ANNAPURNA PANDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ / 0 () //	
121	D-CRLMP/1122/2025	MUNNI LAL VS STATE OF ODISHA	SOUGAT DASH VS	/ / 0 () //	
122	D-CRLMP/1126/2025	SATYAJIT RAJ VS STATE OF ODISHA	KARUNAKAR RATH VS	/ / 0 () //	
123	D-CRLMP/1132/2025	MANIKA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ / 0 () //	
124	D-CRLMP/1152/2025	SISIR KU PANDA @ SISIR KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ / 0 () //	
125	D-CRLMP/1153/2025	PUNAM PANDA	JYOTIRMAYA SAHOO	/ / 0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/1111/2025	PRAKASH CHANDRA PAL @ PRAKASH CH. PAL	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /56 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/1118/2025	NALINI RANJAN JENA	PRAFULLA KUMAR KAR	//0	
		VS	VS	()	
		BANITA KUMARI JENA		//	
128	D-CRLREV/1149/2025	SITIKANTA DAS MOHAPATRA	SOUMENDRA PATTANAİK	SAMBALPUR VIGILANCE /31 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-FAO/1399/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,CUTTACK	ADARSH K HAN	//	
		VS	VS	()	
		TARA MALLİK		//	
130	D-FAO/1464/2025	SHYAMAPADA DUTTA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	()	
		UNION OF INDIA		//	
131	D-MACA/1248/2025	NABAGHANA PARIDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		UMAKANTA SAHOO		//	
132	D-MACA/1257/2025	SANTOSH KUMAR SAHOO	BISHNU BRATA SINGH	//	
		VS	VS	()	
		GAJENDRA M. VANJARA		//	
133	D-MACA/1258/2025	KHIRABDHI TANAYA RATH	SATYABHUSAN DAS	//	
		VS	VS	()	
		ATUL KUMAR MOHANTY		//	
134	D-MACA/1306/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,CUTTACK	SOMNATH BHASKAR	//	
		VS	VS	()	
		HINA SAHU		//	
135	D-MACA/1330/2025	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK	RAMANI RANJAN MOHANTY	//	
		VS	VS	()	
		NIRUPAMA NAYAK		//	
136	D-MACA/1408/2025	BINDUREKHA OJHA	SOMANATH NANDA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/1409/2025	M/S DIWAKAR ROAD LINES, KARNATAKA PRASANNA KUMAR DAS VS	KARUNAKAR DAS VS	// // 0	
138	D-MACA/1414/2025	BABA LINGARAJ ENTERPRISES, CUTTACK M/S ORIENTAL INSURANCE CO. LTD., ANGUL VS	AMIT KUMAR NATH VS	// // 0	
139	D-MACA/1421/2025	SANKAR BHAINSA M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS	PRAMOD KUMAR TRIPATHY VS	// // 0	
140	D-MACA/1424/2025	KAMALESH NAYAK ORIENTAL INSURANCE CO. LTD..BBSR VS	PRAMOD KUMAR TRIPATHY VS	// // 0	
141	D-MACA/1428/2025	BALARAM PRADHAN THE MANAGER IN CHARGE, ORIENTAL INSURANCE CO. LTD., BBSR VS	PRAMOD KUMAR TRIPATHY VS	// // 0	
142	D-MATA/1329/2025	SABITRI MAHAKUD SANDEEP MOHANTY VS	DEEPALI MAHAPATRA VS	// // 0	
143	D-MATA/1331/2025	RICHA RASHMITA MOHANTY SANDEEP MOHANTY VS	DEEPALI MAHAPATRA VS	// // 0	
144	D-MATA/1355/2025	RICHA RASHMITA MOHANTY SUSHREE SMITA ROUT VS	SATYABRATA MOHANTY VS	// // 0	
145	D-MATA/1410/2025	PRABHANJAN SWAIN SHESADEV MAHANANDA VS	RABINDRA NATH PRUSTY VS	// // 0	
146	D-RPFAM/1460/2025	TAPASWINI PODH SANJAYA KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// // 0	
147	D-RSA/1253/2025	MANASIRANI NAYAK STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// // 0	LOD20240000200C202500024
		BHANUMATI BUDEK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-RSA/1334/2025	SUBODH SOREN VS UPENDRANATH BESHRA	MAHESWAR MOHANTY VS	// ()	
149	D-RSA/1405/2025	RASANANDA BHOI VS DILIP KUMAR BHOI	BIBHUTI BHUSAN MISHRA 2 VS	// ()	AOD20240000951C202500001
150	D-RVWPET/1379/2025	PULIN KUMAR BIR VS DY.COMMNR.OF INCOME TAX,BBSR	CH.SATYAJIT MISRA VS	// ()	
151	D-RVWPET/1439/2025	STATE OF ODISHA VS GAGAN BEHARI ROUT	DEBASIS NAYAK,A.G.A VS	// ()	LOD20240000194C202500031
152	D-TRP(C)/1290/2025	SUCHARITA SATAPATHY VS RABINDRA KUMAR TRIPATHY	MANASH KUMAR SWAIN VS	// ()	
153	D-TRP(C)/1299/2025	PRIYANKA SAHOO VS JYOTI PRASAD SAHOO	TANMAY MISHRA VS	// ()	
154	D-TRP(C)/1454/2025	SANJUKTA PANI VS DR JYOTI PRAKASH PANI	LALITENDU MISHRA VS	// ()	AOR20220001610C202500003
155	D-WA/1244/2025	STATE OF ODISHA VS SIBANANDA SAHU	SATYABRATA MOHANTY, A.G.A. VS	// ()	LOD20240000200C202500025
156	D-WA/1297/2025 WA/76/2025	STATE OF ODISHA VS SUNIL KUMAR BHAINSA	GYANALOKA MOHANTY, S.C. VS	// ()	LOD20240000194C202500028
157	D-WA/1300/2025	STATE OF ODISHA VS SUJATA MAJHI	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000172C202500026
158	D-WA/1313/2025	ASWINI KUMAR DHAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	
159	D-WA/1315/2025	SUBRAT PRIYADARSHI	DIGAMBARA MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WA/1316/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202500029
		VS	VS	()	
		SASMITA SAHOO		//	
161	D-WA/1317/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500027
		VS	VS	()	
		PRADYUMNA KUMAR NAYAK		//	
162	D-WA/1327/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500027
		VS	VS	()	
		SAROJ KUMAR PANDA		//	
163	D-WA/1337/2025	SUSIL KUMAR TANDI	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WA/1341/2025	MADHUSUDAN RANSINGH	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WA/1359/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000200C202500026
		VS	VS	()	
		PRAMOD KUMAR NAYAK		//	
166	D-WA/1361/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500028
		VS	VS	()	
		SASMITA SANTY		//	
167	D-WA/1392/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202500029
		VS	VS	()	
		BIBHUTI RANJAN SAHOO		//	
168	D-WA/1393/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500029
		VS	VS	()	
		TIRTHABASI PUROHIT		//	
169	D-WA/1418/2025	NARAYAN ROUT	BASUDEV PUJARI	//	
		VS	VS	()	
		UNION OF INDIA		//	
170	D-WA/1441/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500030
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :10/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/1443/2025	DIBAKAR MOHAPATRA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500030
172	D-WP(C)/1243/2025	BIBHUTI BHUSAN DEHURY BANAMALI MAHALIK VS	PRAMOD KUMAR JENA VS	// // ()	
173	D-WP(C)/1245/2025	STATE OF ODISHA AJIT JENA VS	ANUPAM RATH VS	// // ()	
174	D-WP(C)/1246/2025	STATE OF ODISHA MOHAMMED SIRAJUDDIN VS	DURGESH NARAYAN RATH VS	// // ()	
175	D-WP(C)/1247/2025	STATE OF ODISHA RAJANIRANI PATI VS	DURGESH NARAYAN RATH VS	// // ()	
176	D-WP(C)/1249/2025 WP(C)/1205/2025	STATE OF ORISSA JAGARNATH MAHATO VS	SURYAKANTA DWIBEDI VS	// // ()	
177	D-WP(C)/1250/2025	STATE OF ODISHA CHAMPABATI MAJHI VS	DURGESH NARAYAN RATH VS	// // ()	
178	D-WP(C)/1251/2025	STATE OF ODISHA KUMUDUNI PUJARI VS	DURGESH NARAYAN RATH VS	// // ()	
179	D-WP(C)/1252/2025	STATE OF ORISSA HARIS CHANDRA JAL VS	DURGESH NARAYAN RATH VS	// // ()	
180	D-WP(C)/1255/2025	STATE OF ODISHA HARIRAM BHATRA VS	DURGESH NARAYAN RATH VS	// // ()	
181	D-WP(C)/1256/2025	STATE OF ODISHA SANJEET KUMAR SAMAL VS BHADRAK MUNICIPALITY	GOPINATH MISHRA VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/1259/2025	M/S.UMA MAHESWARI CRANE SERVICE, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
183	D-WP(C)/1261/2025	UDAYANATH SAHOO VS PRIYABRATA PANDA	VS	// 0 //	
184	D-WP(C)/1262/2025	TARINI SANDHIBIGRAHA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
185	D-WP(C)/1263/2025 WP(C)/1234/2025	ACC LIMITED, GANDHINAGAR, GUJARAT VS SUBRAT RANJAN DASH	SASWAT KUMAR ACHARYA VS	// 0 //	
186	D-WP(C)/1264/2025	BAIDHAR PATRA VS STATE OF ODISHA	ASIS KUMAR MAHANA VS	// 0 //	
187	D-WP(C)/1265/2025	PRASANT KUMAR ROUTRAY VS STATE OF ODISHA	SUSHREE SENAPATI MOHAPATRA VS	// 0 //	
188	D-WP(C)/1266/2025	DUKHISHYAM DORA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
189	D-WP(C)/1267/2025	RASANANDA NAIK VS REVENUE DIVISIONAL COMMISSIONER , NORTHERN DIVISION , ODISHA	AMIT PRASAD BOSE VS	// 0 //	
190	D-WP(C)/1270/2025 WP(C)/1262/2025	DOLAMANI BACHHA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
191	D-WP(C)/1271/2025	LACHHAMAN PANIGRAHI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
192	D-WP(C)/1272/2025	TARANISEN SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
193	D-WP(C)/1273/2025	JITANA KUMAR SAHOO	ANUP KUMAR PATTNAIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-WP(C)/1275/2025	THE PRESIDING OFFICER, LABOUR COURT, BBSR DR.MALAYA KUMAR NAYAK	AKHAND	//	
		VS	VS	0	
195	D-WP(C)/1277/2025	SAMBALPUR UNIVERSITY, SAMBALPUR BRAJABANDHU SAMAL	SUBRAT KUMAR KAR	//	
		VS	VS	0	
196	D-WP(C)/1278/2025	STATE OF ODISHA SOUDAMINI MEHER	LALIT SAHU	//	
		VS	VS	0	
197	D-WP(C)/1279/2025	STATE OF ODISHA SATYABRATA MALLA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
198	D-WP(C)/1281/2025	STATE OF ODISHA PRASANT KUMAR SWAIN	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
199	D-WP(C)/1282/2025	STATE OF ODISHA KARTIK MOHARANA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
200	D-WP(C)/1283/2025	STATE OF ODISHA JAGANNATH SAHU	SANTOSH KUMAR MAHANTY	//	AOR20220004593C202500001
		VS	VS	0	
201	D-WP(C)/1288/2025	STATE OF ODISHA AMITA PATNAIK	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
202	D-WP(C)/1289/2025	THE BRANCH HEAD, AXIS BANK, BHILAI BRANCH, CHHATISGARH GUPTESWAR PATNAIK	DEEPANKAR PANIGRAHY	//	
		VS	VS	0	
203	D-WP(C)/1291/2025	STATE OF ODISHA DILLIP KUMAR SAHOO	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
204	D-WP(C)/1292/2025	TPCODL TP CENTRAL, ODISHA DISTRIBUTION LTD., BBSR M LALITA RAO	NIRMAL RANJAN ROURTRAY	//	AOD20240000714C202500003
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/1293/2025	STATE OF ODISHA ANMOL SINGH VS	DEBAKANTA MOHANTY VS	// // ()	
206	D-WP(C)/1295/2025	STATE OF ODISHA ASIT KUMAR DAS VS	ALLAHAD DASH VS	// // ()	
207	D-WP(C)/1296/2025	STATE OF ORISSA M/S. HALADHAR PAL, PURI VS	MADHAB LAL AGARWAL VS	// // ()	
208	D-WP(C)/1298/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK M/S JOHARIMAL HIGH SCHOOL VS	BIJAY PANDA VS	// // ()	
209	D-WP(C)/1301/2025	THE PRINCIPAL COMMISSIONER OF INCOME TAX JAGAN LIMA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500007
210	D-WP(C)/1302/2025	STATE OF ODISHA JHUNU BEHERA VS	NIRMAL RANJAN ROUTRAY VS	// // ()	AOD20240000714C202500001
211	D-WP(C)/1304/2025	UNION OF INDIA DIBYA CHANDRA DEHURY VS	MANAS PATI VS	// // ()	AOR20220001535C202500007
212	D-WP(C)/1305/2025	STATE OF ODISHA DILLIP KUMAR BEHERA VS	NIRMAL RANJAN ROUTRAY VS	// // ()	AOD20240000714C202500002
213	D-WP(C)/1307/2025	CHIEF GENERAL MANAGER,(CDO AND CLO),INDIAN BANK,CHENNAI RAJANIKANTA PATEL VS	JASPREET KAUR VS	// // ()	
214	D-WP(C)/1308/2025 WP(C)/1282/2025	STATE OF ODISHA DR. TAVINDER KAUR @ TAVINDER KAUR CHAWLASANJEEB UDGATA VS		// // ()	
215	D-WP(C)/1309/2025	DR. HARINDER SINGH PRAKASH KUMAR BEHERA VS	SAMEER KUMAR DAS VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/1310/2025	SANYASI BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
217	D-WP(C)/1312/2025	B.KRISHNA PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
218	D-WP(C)/1314/2025	GANESH CHANDRA SHIAL VS BRANCH MANAGER OF HBD FINANCIAL SERVICES LTD., CUTTACK	DHARMENDRA SETHY VS	// 0 //	
219	D-WP(C)/1319/2025	SILBANUS SORANG VS STATE OF ORISSA	BRUNDABAN ROUT VS	// 0 //	
220	D-WP(C)/1320/2025	RAJESH KUMAR ODANDARA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
221	D-WP(C)/1321/2025	CHANCHALA KANHAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
222	D-WP(C)/1323/2025	NIHAR RANJAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
223	D-WP(C)/1324/2025	BIMBADHAR SWAIN VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
224	D-WP(C)/1325/2025	BHAGABAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
225	D-WP(C)/1326/2025	SANJAY KESHARI RAY VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
226	D-WP(C)/1328/2025	PRAVANJAN JENA VS STATE SELECTION BOARD, DEPT. OF HIGHER EDUCATION, BBSR	KUNAL KUMAR SWAIN VS	// 0 //	
227	D-WP(C)/1332/2025	DEBA PRIYA PADHI	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/1333/2025	ANUCHHAYA MISHRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/1335/2025	BIKASH CHANDRA BADU	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		UNION OF INDIA		//	
230	D-WP(C)/1336/2025	RANISH DHAL	SANKARACHARYA CHOUDHURY	//	
	WP(C)/1274/2025	VS	VS	0	
		JAGNYA NARAYAN DHAL		//	
231	D-WP(C)/1338/2025	KALU DAS	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR PURI		//	
232	D-WP(C)/1339/2025	JIBAN KRUSHNA DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE SECRETARY TO THE DEPARTMENT OF COMMERCE AND TRANSPORT, KHURDA		//	
233	D-WP(C)/1342/2025	UMAKANTA BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/1343/2025	BAIDYANATH BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/1344/2025	SUMITRA BEHERA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR PURI		//	
236	D-WP(C)/1345/2025	BIBHUKALYAN LENKA	ANIMA KUMARI DEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/1347/2025	UMARANI MOHAPATRA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR PURI		//	
238	D-WP(C)/1349/2025	GETHAL BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/1350/2025	STATE OF ODISHA JAGDISH PATRO VS	KARUNAKAR RATH VS	// // ()	
240	D-WP(C)/1351/2025	STATE OF ODISHA JAMINI DHARUA VS	AJIT KUMAR MOHANTY VS	// // ()	
241	D-WP(C)/1352/2025	STATE OF ORISSA SANGEETA AMANT VS	LAXMIKANTA MOHANTY VS	// // ()	
242	D-WP(C)/1354/2025	STATE OF ODISHA SASHI PALEI VS	TAPAN KUMAR MANDAL VS	// // ()	
243	D-WP(C)/1356/2025	TAHASILDAR PURI PRASANT KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
244	D-WP(C)/1358/2025	STATE OF ORISSA RAGHUNATH SAHU VS	PRASANNA KUMAR SAHOO VS	// // ()	
245	D-WP(C)/1362/2025	STATE OF ODISHA LALIT KUMAR BARIK VS	HARI KRISHNA PANIGRAHI VS	// // ()	
246	D-WP(C)/1363/2025	STATE OF ODISHA LABANIDHAR BARIHA VS	PABITRA KUMAR NAYAK VS	// // ()	
247	D-WP(C)/1364/2025	STATE OF ODISHA BAISHNAB CHARAN SAHOO VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500004
248	D-WP(C)/1365/2025	STATE OF ODISHA JNANENDREE MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
249	D-WP(C)/1366/2025	STATE OF ORISSA ANATHABANDHU MUDULI VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500003
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/1367/2025	GANGADHAR HANSDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/1368/2025	SULOCHANA MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/1369/2025	SASHI KANTA SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
253	D-WP(C)/1370/2025	BHARAT KUMAR NAIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
254	D-WP(C)/1371/2025	PRAMOD KUMAR NAIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/1372/2025	SAROJ MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
256	D-WP(C)/1373/2025	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
257	D-WP(C)/1374/2025	PRADEEP KUMAR JAISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
258	D-WP(C)/1375/2025	BHARAT CHANDRA MALLICK VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/1376/2025	SUSANTA NANDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
260	D-WP(C)/1377/2025	SUDHANSU BARIHA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //	
261	D-WP(C)/1380/2025	DILLIP MISHRA	SOUMYA MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/1381/2025	THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICER, KEONJHAR SANJAYA @ SANJAY KUMAR BUDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
263	D-WP(C)/1382/2025	STATE OF ODISHA RAMAKRUSHNA BISWAL	ALOK KUMAR PANDA	//	
		VS	VS	0	
264	D-WP(C)/1383/2025	STATE OF ODISHA SHIV SANKAR LENKA	ASISH CHANDRA RATH	//	
		VS	VS	0	
265	D-WP(C)/1385/2025	COLLECTOR-CUM-DISTRICT MAGISTRATE, BALESWAR SUJAN KUMBHAR	SOUMYA MISHRA	//	
		VS	VS	0	
266	D-WP(C)/1386/2025	STATE OF ODISHA SAROJ SAHOO	SANJAY KUMAR BEHERA	//	
		VS	VS	0	
267	D-WP(C)/1387/2025	THE STATE OF ORISSA SANJAYA @ SANJAY KUMAR BUDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
268	D-WP(C)/1388/2025	STATE OF ODISHA NIHAR RANJAN PATRI	PRASANNA KUMAR DASH	//	
		VS	VS	0	
269	D-WP(C)/1389/2025	STATE OF ODISHA CHINMAYI PAL	DR. SUJATA DASH	//	
		VS	VS	0	
270	D-WP(C)/1390/2025	THE AUTHORIZED OFFICER, CANARA BANK, CUTTACK NAMITA RANI KAMALA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
271	D-WP(C)/1391/2025	TAHASILDAR PURI AKUMENTIS HEALTHCARE LTD., CUTTACK	PRANAYA KUMAR MISHRA	//	
		VS	VS	0	
272	D-WP(C)/1395/2025	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEWDELHI SACHIDANANDA TRIPATHY	TUNA SAHU	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/1396/2025	STATE BANK OF INDIA M/S. EARTH MINERALS COMPANY LIMITED VS	SOUGAT DASH VS	// // 0	AOD20240000012C202500006
274	D-WP(C)/1397/2025	CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COALFIELDS LIMITED BHARATIYA YOG SANSTAN ODISHA PRANT(STATE) VS	BBSR RANJAN PATNAIK VS	// // 0	
275	D-WP(C)/1398/2025	THE CHIEF SECY, GOVT. OF ODISHA, BBSR KANHU CHARAN JENA VS	SUBHADUTTA ROUTRAY VS	// // 0	
276	D-WP(C)/1400/2025	STATE OF ODISHA DR. PRAFULLA CHANDRA SAMAL VS	SUBHADUTTA ROUTRAY VS	// // 0	
277	D-WP(C)/1401/2025	STATE OF ODISHA DR.GIRISH CHANDRA PANDIA VS	SUBHADUTTA ROUTRAY VS	// // 0	
278	D-WP(C)/1402/2025	STATE OF ODISHA LOKANATH MOHAPATRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
279	D-WP(C)/1403/2025	STATE OF ODISHA DR.SITANSHU KUMAR DASH VS	SUBHADUTTA ROUTRAY VS	// // 0	
280	D-WP(C)/1404/2025	STATE OF ODISHA SANJIB KUMAR SAHU VS	ANAND PRAKASH DAS VS	// // 0	
281	D-WP(C)/1406/2025	STATE OF ODISHA DR. SACHINDRA RAUL VS	SUBHADUTTA ROUTRAY VS	// // 0	
282	D-WP(C)/1407/2025	STATE OF ODISHA DR.SOUDAMINI MOHAPATRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
283	D-WP(C)/1411/2025	STATE OF ODISHA DR. MINA KUMARI DEI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :10/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/1412/2025	DR. ALEKHA CHANDRA NAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
285	D-WP(C)/1413/2025	DR.CHARU CHANDRA HAZRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
286	D-WP(C)/1415/2025	DR. BANI SENGUPTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
287	D-WP(C)/1416/2025	DR.BASANTA KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
288	D-WP(C)/1417/2025	GHASIRAM SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
289	D-WP(C)/1420/2025	RITA BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
290	D-WP(C)/1422/2025	DR.SUDHANSU KUMAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
291	D-WP(C)/1423/2025	M/S. IPISTEEL LTD., GUNDICHAPARA, DHENKANAL VS CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL, KOLKATA	KISHOR KUMAR ACHARYA VS	// 0 //	
292	D-WP(C)/1425/2025	PUSPA BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
293	D-WP(C)/1426/2025	DR.REKHA DEVI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
294	D-WP(C)/1429/2025	AKHAYA KUMAR NAYAK VS UNION OF INDIA	HARA PRASAD RATH VS	// 0 //	
295	D-WP(C)/1430/2025	RAJESH KUMAR SAHOO	RANJAN KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/1431/2025	THE BRANCH MANAGER, SURYODAY SMALL FINANCE BANK LTD. (SSFBL), LEWIS ROAD, BBSR DR.SURESH CHANDRA PANI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
297	D-WP(C)/1433/2025	STATE OF ODISHA RADHESHYAM KAR	LAXMINARAYAN PATEL	//	
		VS	VS	()	
298	D-WP(C)/1434/2025	NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI DR.HEMA KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
299	D-WP(C)/1436/2025	STATE OF ODISHA AKSHYA KUMAR PATTNAIK	RAJEET ROY	//	AOR20220001462C202500001
		VS	VS	()	
300	D-WP(C)/1437/2025	STATE OF ODISHA SENIOR DIRECTOR, MBD GROUP, GULAB BHAWAN, Bhubaneswar	BIJUPRASAD PANDA	//	
		VS	VS	()	
301	D-WP(C)/1442/2025	ARUN KUMAR ROUT JAGANNATH BEHERA	MD. GOLAM MADANI	//	
		VS	VS	()	
302	D-WP(C)/1444/2025	UNION OF INDIA BIDHUSMITA KAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
303	D-WP(C)/1445/2025	UNION OF INDIA KOUSALYA NAIK	PARTHA SARATHI DAS	//	AOD20240000364C202500002
		VS	VS	()	
304	D-WP(C)/1446/2025	STATE OF ODISHA NILU @ TARKESWAR KUMAR CHOUDHURY	SASWATA PATNAIK	//	AOD20240001090C202500002
		VS	VS	()	
305	D-WP(C)/1447/2025	STATE OF ODISHA ANIL KUMAR JENA	RABINDRA NATH PRUSTY	//	
		VS	VS	()	
306	D-WP(C)/1449/2025	STATE OF ORISSA M/S. TURRIIS INFRATECH PVT. LTD., KHURDA	ASIT KUMAR DASH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/1450/2025	ADDITIONAL COMMISSIONER GST AND CENTRAL EXCISE(ADJUDICATION), BBSR NISHIPRAVA JENA VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// // 0 //	
308	D-WP(C)/1451/2025	JANMEJAY ROUT VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //	
309	D-WP(C)/1452/2025	PRIYAMBADA SAMANTARAY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
310	D-WP(C)/1453/2025	SANTILATA MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
311	D-WP(C)/1455/2025	DR.GOPAL PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
312	D-WP(C)/1456/2025	RAJESH KUMAR BEHERA VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	SUBHADUTTA ROUTRAY VS	// 0 //	
313	D-WP(C)/1457/2025	M/S. NEM ENGINEERING PROJECTS PRIVATE LIMITED VS UNION OF INDIA	BISWARANJAN MOHANTY VS	// 0 //	
314	D-WP(C)/1458/2025	BIMALA BALIARSINGH @ PALAI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
315	D-WP(C)/1459/2025	PATITAPABAN MOHAPATRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //	
316	D-WP(C)/1461/2025	BHUPENDAR SINGH SARDAR VS COLLECTOR CUM D.M., SUNDERGARH	LAXMINARAYAN PATEL VS	// 0 //	
317	D-WP(C)/1462/2025	PRADEEP KUMAR SAHU VS THE CHIEF COMNR, GST, CENTRAL EXCISE AND CUSTOMS BBSR ZONE	SIDHARTH SHANKAR PADHY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/1463/2025	PRABHUDAN MARANDI VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// () //	
319	D-WP(C)/1465/2025	ANUSWAYA MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //	
320	D-WP(C)/1466/2025	MADHUSUDAN SA VS STATE OF ODISHA	RAJLAXMI BISWAL VS	// () //	
321	D-WP(C)/1467/2025	M/S BIKRAM CHOUDHURY VS JOINT COMMISSIONER OF STATE TAX	KAJAL SAHOO VS	// () //	
322	D-WP(C)/1468/2025	M/S. ATULYA MINERALS, JURUDI, KEONJHAR VS COMNR OF STATE TAX, COMMISSIONERATE OF CT AND GST, CUTTACK	KAJAL SAHOO VS	// () //	
323	D-WP(C)/1469/2025	MOHAMMED AKHTER RAZA KHAN VS STATE OF ODISHA	 VS	// () //	
324	D-WP(C)/1470/2025	GAUTTAM MOHANTA VS THE COLLECTOR AND DISTRICT MAGISTRATE CUM ARBITRATOR OF LAND ACQUISITION//KEONJHAR	DIGAMBAR SETHI VS	// () //	
325	D-WPCRL/1147/2025	DINABANDHU MALLIK VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	BHUBAN /584 /2024 () //	
326	D-ABLAPL/1036/2025 ABLAPL/476/2025	BIHARILAL PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
327	D-ABLAPL/1038/2025	TILOTAMA CHOUDHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /158 /2017 () //	
328	D-ABLAPL/1041/2025 ABLAPL/469/2025	JASOBANTA NAIK VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	GONDIA /52 /2023 () //	
329	D-ABLAPL/1042/2025	JITENDRIYA NAYAK	SUNIT SAHOO	TIRTOL /533 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	ABLAPL/468/2025	VS STATE OF ODISHA	VS	() //	
330	D-ABLAPL/1043/2025	SUMITRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /571 /2024 () //	
331	D-ABLAPL/1044/2025 ABLAPL/462/2025	ROHAN ANKA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /5 /2025 () //	
332	D-ABLAPL/1045/2025 ABLAPL/464/2025	BISWARANJAN @ BISWORANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /571 /2024 () //	
333	D-ABLAPL/1046/2025 ABLAPL/466/2025	KETABALI KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BASUDEVPUR /903 /2024 () //	
334	D-ABLAPL/1047/2025	T.PRABIN KUMAR ACHARY VS STATE OF ODISHA	ARIJEET MISHRA VS	M.V.79 /154 /2024 () //	
335	D-ABLAPL/1049/2025 ABLAPL/472/2025	SK MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /376 /2024 () //	AOD20240000547C202500007
336	D-ABLAPL/1051/2025 ABLAPL/474/2025	BIDYADHAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /211 /2024 () //	
337	D-ABLAPL/1052/2025	SUDHANSU MOHARANA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /440 /2024 () //	AOR20220001639C202500001
338	D-ABLAPL/1053/2025	KUMARI NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	MAHILA (BERHAMPUR) /1 /2025 () //	
339	D-ABLAPL/1061/2025	SK. JAHID ALLI @ SK. GORA BABU VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /295 /2016 () //	
340	D-ABLAPL/1063/2025 ABLAPL/479/2025	SK. MUSTAK@MITU VS	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /391 /2024 () //	AOD20240000547C202500008

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/1066/2025	STATE OF ODISHA BURHAN AHAMAD @ DURAO @ AFTAR ALI VS	BHARAT JALLI VS	// RAMACHANDRAPUR /199 /2020 ()	AOD20240000581C202500004
342	D-ABLAPL/1071/2025	STATE OF ODISHA ADITYA PRADHAN VS	ALOK KUMAR PANDA VS	// PATNA /352 /2024 ()	
343	D-ABLAPL/1072/2025	STATE OF ODISHA KRUPASINDHU PATRA VS	JUGALA KISHORE PANDA VS	// KANTAMAL /217 /2024 ()	
344	D-ABLAPL/1074/2025	STATE OF ODISHA SAMBHUNATH ROUT VS	SK. ZAFARULLA VS	// SINGLA /50 /2020 ()	
345	D-ABLAPL/1076/2025	STATE OF ODISHA NANDALAL @ NANDAKISHORE HANHAGA VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /203 /2024 ()	AOR20220001297C202500008
346	D-ABLAPL/1077/2025	STATE OF ODISHA BISHNU KHARA @ KHORA VS	KULDEEP MOHANTY VS	// TIKIRI /1 /2025 ()	AOD20240000012C202500005
347	D-ABLAPL/1078/2025	STATE OF ODISHA MANOJ KABI VS	NABA KISHORE GURU VS	// NIHALPRASAD /250 /2024 ()	AOR20220000367C202500003
348	D-ABLAPL/1083/2025	STATE OF ODISHA MANAS RANJAN PASAYAT VS	ALOK KUMAR PANDA VS	// CHAMPUA /5 /2025 ()	
349	D-ABLAPL/1087/2025	STATE OF ODISHA SK. MUSTAK@MITU VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /392 /2024 ()	AOD20240000547C202500009
350	D-ABLAPL/1092/2025	STATE OF ODISHA MANORANJAN JENA VS	TRILOCHAN BARIK VS	// NAUGAON /302 /2023 ()	
351	D-ABLAPL/1093/2025	STATE OF ODISHA ANANDA KANAR VS STATE OF ODISHA	BIJAY JENA VS	// RAJNAGAR /395 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/1094/2025	KARUNAKAR DAS VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	JAGATPUR /604 /2024 () //	
353	D-ABLAPL/1095/2025	BAINSHI @ BANSIDHAR DEHURY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /69 /2013 () //	
354	D-ABLAPL/1096/2025	RANJIT NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /488 /2024 () //	AOR20220001631C202500009
355	D-ABLAPL/1100/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
356	D-ABLAPL/1102/2025	BAPI SAMAL VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JAGATSINGPUR /4 /2025 () //	
357	D-ABLAPL/1105/2025	SANJAY KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHUSURI /8 /2025 () //	
358	D-ABLAPL/1107/2025	JAGAN PADHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 () //	
359	D-ABLAPL/1109/2025	RAJ KRISHNA MISHRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	/ /0 () //	
360	D-ABLAPL/1113/2025	ASISH KUMAR BEHURA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /1 /2025 () //	
361	D-ABLAPL/1123/2025	SIDDHARTHA SHANKAR MALLICK @ MIKU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	PATTAMUNDAI /349 /2024 () //	
362	D-ABLAPL/1125/2025	MAHESWAR JENA @ MAHES VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	RAJNAGAR /197 /2024 () //	
363	D-ABLAPL/1127/2025	MAHESWAR SAHOO	PRADIPTA BEURA	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/1130/2025	HAREKRUSNA SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/1133/2025	SOMANATH SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/1134/2025	MOHIT MAHANTA	UPENDRA KUMAR PANDEY	RAGHUNATHPALI /607 /2024	AOR2022000085C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/1135/2025	LIPU @ DEBASIS NAYAK	JAYADEBA BEHERA	AIRPORT /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/1137/2025	KAILASH CHANDRA JENA	BASANTA KUMAR DAS	KHAIRA /161 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/1138/2025	RATNAKAR BARIK	TARUN KANTA PATTANAYAK	DHAMNAGAR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/1140/2025	SUREN @ SUREN KUMAR SAHU	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/1141/2025	TUKU @ BRAHMANANDA SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/1145/2025	A.SANGRAMA PATRA	SARAT KUMAR JENA	KHALLIKOTE /951 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/1146/2025	BALARAM MALLIK	SURYANARAYAN SAHU	ASKA /10 /2025	AOD2024000001C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/1148/2025	KIRAN NAG	SARAT KUMAR JENA	BARGARH SADAR /430 /2024	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :10/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/1150/2025	STATE OF ODISHA BALARAM MALIK @ BALIA MALLIK VS	AMULYA RATNA PANDA VS	// DHARMASALA /3 /2025 ()	
376	D-ABLAPL/1154/2025	STATE OF ODISHA KALIA @ MAHENDRA NAHAK VS	MANAS KUMAR CHAND VS	// GHASIPURA /20 /2025 ()	
377	D-ABLAPL/1155/2025	STATE OF ODISHA MAHENDRA OJHA VS	SANJIT KUMAR DAS VS	// BADACHANA /580 /2024 ()	
378	D-ABLAPL/1159/2025	STATE OF ODISHA KALANDI @ KALIA @ KUNAL ROUT VS	AMLAN SHAKTI PAUL VS	// EOW,BHUBANESWAR /15 /2021 ()	
379	D-ABLAPL/1160/2025	STATE OF ODISHA MIR TAHIR @ MIR TAR BABU VS	BISWABHUSAN DAS VS	// TIRTOL /590 /2024 ()	
380	D-ABLAPL/1165/2025	STATE OF ODISHA NAINA NAG VS	AMITAV TRIPATHY VS	// SOHELLA /421 /2024 ()	
381	D-ABLAPL/1168/2025	STATE OF ODISHA SMRUTI RANJAN DHAL VS	RAJ KISHOR SWAIN VS	// TANGI /219 /2024 ()	
382	D-ABLAPL/1172/2025	STATE OF ODISHA SUMATI SAHU @ SUMITRA SAHU VS	BIBHU PRASAD TRIPATHY VS	// K.NUAGAON /317 /2024 ()	
383	D-ABLAPL/1176/2025	STATE OF ODISHA NARAYANA RANA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /465 /2024 ()	
384	D-ABLAPL/1178/2025	STATE OF ODISHA JITENDRA KUMAR JENA VS	DIBYAJYOTI SAHOO VS	// BONTH /205 /2024 ()	
385	D-ABLAPL/1187/2025	STATE OF ODISHA GANESH PRADHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// KAMARDA /170 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/1188/2025	ARABINDA JENA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	CUTTACK VIGILANCE /15 /2024 () //	
387	D-ABLAPL/1189/2025	BIKI SARAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR SADAR /340 /2024 () //	
388	D-ABLAPL/1191/2025	BALABHADRA DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHULBANI SADAR /120 /2024 () //	
389	D-ABLAPL/1192/2025	SEKH YUSUF VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /9 /2025 () //	
390	D-ABLAPL/1193/2025	SAMARPITA CHOWUDHURY VS STATE OF ODISHA	KUMAR PRAJWAL VS	BIDANASI /307 /2024 () //	
391	D-ABLAPL/1195/2025	SISIR JENA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BALIMI /190 /2024 () //	
392	D-ABLAPL/1196/2025	GOREKINA BABUI @ GERIKIN BABAJI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /64 /2023 () //	
393	D-ABLAPL/1197/2025	INDRAMANI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
394	D-ABLAPL/1198/2025	SUSANTA KUMAR PATRA @ BABU @ BABU PATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /18 /2025 () //	
395	D-ABLAPL/1199/2025	RUPAK SAHA @ ROOPAK SAHA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	NILGIRI /407 /2023 () //	
396	D-ABLAPL/1200/2025	SOUMYA SANKAR CHAKRA @ RAJA @ SOMUYA RANJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /18 /2025 () //	
397	D-ABLAPL/1201/2025	K. SAYAMA PATRO	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /344 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/1202/2025	ASISHA KUMAR PANI	RABINDRA NATH PANDA	JEYPORE VIGILANCE /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/1203/2025	SANJAY KUMAR DAS	SARAT KUMAR JENA	KHARABEL NAGAR P.S. /154 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/1205/2025	SOUMYA SANKAR CHAKRA @ RAJA @ SOUMYA RAO	ADHIRAJ MOHANTY	KEONJHAR TOWN /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/1206/2025	SUSANTA KUMAR PATRA@BABU@BABU PATRA	ADHIRAJ MOHANTY	KEONJHAR TOWN /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :10/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/19/2012 SAO/19/2012	KRUSHNA RAMCHANDRA L MP	NIRMAL CHANDRA MOHANTY	4/2025
2	D-CRP/5/2020 CRP/5/2020	PARSURAM DIXIT MP	SUBASH CHANDRA PUSPALAKA	4/2025
3	D-CRP/5/2020 CRP/5/2020	PARSURAM DIXIT MP	SUBASH CHANDRA PUSPALAKA	5/2025
4	D-SAO/19/2012 SAO/19/2012	KRUSHNA RAMCHANDRA L MP	M/S.AMIT PR.BOSE,M/S.NIRMAL CH. MOHANTY,M.MOHANTY	5/2025
5	D-SAO/19/2012 SAO/19/2012	KRUSHNA RAMCHANDRA L MP	M/S.AMIT PR.BOSE,M/S.NIRMAL CH. MOHANTY,M.MOHANTY	6/2025
6	D-CRP/5/2020 CRP/5/2020	PARSURAM DIXIT MP	SUBASH CHANDRA PUSPALAKA	6/2025
7	D-CRP/40/2014 CRP/40/2014	PRADEEP KU.PADHI MP	M/S.RANJAN KU.ROUT	7/2025
8	D-SAO/20/2012 SAO/20/2012	KRUSHNA RAMCHANDRA L MP	NIRMAL CHANDRA MOHANTY	7/2025
9	D-SAO/20/2012 SAO/20/2012	KRUSHNA RAMCHANDRA L MP	M/S.AMIT PR.BOSE,M/S.NIRMAL CH. MOHANTY,M.MOHANTY	8/2025
10	D-SAO/20/2012 SAO/20/2012	KRUSHNA RAMCHANDRA L MP	M/S.AMIT PR.BOSE,M/S.NIRMAL CH. MOHANTY,M.MOHANTY	9/2025
11	D-RVWPET/1080/2025 RVWPET/ /	KAMALAKANTA GHOSH MP	SUKANTA KUMAR MISHRA	10/2025
12	D-TRP(C)/433/2023 TRP(C)/433/2023	RASHMITA BEHERA MP	SOUMYA MISHRA	11/2025
13	D-RVWPET/47735/2024 RVWPET/ /	GENERAL MANAGER(TECHNICAL), NHAI, MP	UBERH CHANDRA MOHANTY	11/2025
14	D-RVWPET/1379/2025 RVWPET/ /	PULIN KUMAR BIR MP	CH.SATYAJIT MISRA	12/2025
15	D-TRP(C)/32574/2024 TRP(C)/208/2024	SUCHARITA SATAPATHY MP		12/2025
16	D-RVWPET/1379/2025 RVWPET/ /	PULIN KUMAR BIR MP	CH.SATYAJIT MISRA	13/2025
17	D-TRP(C)/1299/2025 TRP(C)/ /	PRIYANKA SAHOO MP	TANMAY MISHRA	13/2025
18	D-TRP(C)/1454/2025 TRP(C)/ /	SANJUKTA PANI MP	LALITENDU MISHRA	14/2025
19	D-RVWPET/1439/2025 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	14/2025
20	D-RVWPET/1439/2025 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	15/2025
21	D-CONTC/29796/2024 CONTC/5481/2024	SACHIDANANDA MOHANTY MP		15/2025
22	D-CMAPL/1269/2025 CMAPL/ /	SANJAY KUMAR PANIGRAHI MP	AMIYA KUMAR MOHANTY (A)	16/2025
23	D-RVWPET/1439/2025 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	16/2025
24	D-CONTC/51211/2024 CONTC/143/2025	DEBENDRA NATH SATPATHY MP	AMIT KUMAR NATH	16/2025
25	D-CONTC/55083/2024 CONTC/146/2025	TULADEV MAJHI MP	BIJAYA KUMAR BEHERA 1	17/2025
26	D-CMAPL/1269/2025	SANJAY KUMAR PANIGRAHI	AMIYA KUMAR MOHANTY (A)	

	CMAPL/ /	MP		17/2025
27	D-CMAPL/52035/2024	RAGHUKUL TILAK BISWAL	ADV.	
	CMAPL/ /	MP		18/2025
28	D-MATA/51043/2024	TRAHIKAR MEHER	ARUN KUMAR NAYAK	
	MATA/ /	MP		18/2025
29	D-CMAPL/1303/2025	TULASI MOHARANA	ADV.	
	CMAPL/ /	MP		19/2025
30	D-MATA/54721/2024	GYANESWAR PERA	BISWAJIT MOHAPATRA	
	MATA/10/2025	MP		19/2025
31	D-MATA/54579/2024	RELLI KALYANI @ R. KALYANI	PRABHAS CHANDRA PANDA	
	MATA/9/2025	MP		20/2025
32	D-MATA/1355/2025	SUSHREE SMITA ROUT	SATYABRATA MOHANTY	
	MATA/ /	MP		21/2025
33	D-MATA/51234/2024	SMITA OJHA @ MOHARANA	ANURAG PATI	
	MATA/14/2025	MP		22/2025
34	D-CRLREV/38703/2024	KALPIT SAXENA	PRASANTA KUMAR TRIPATHY	
	CRLREV/12/2025	MP		22/2025
35	D-MATA/435/2025	CHAITANYA KUMAR RAY	DURGA PRASANNA MISHRA	
	MATA/ /	MP		23/2025
36	D-CRLREV/39128/2024	JITENDRA TAREI	JYOTIRMAYA SAHOO	
	CRLREV/13/2025	MP		23/2025
37	D-CRLREV/39262/2024	BIBEKANAND ATABUDHI	BISWAJIT NAYAK	
	CRLREV/14/2025	MP		24/2025
38	D-FAO/50895/2024	MANAGER, TP CELL M/S ORIENTAL INSURANCE CO. LTD., KHAMMAM	RAMCHANDRA BISSR	
	FAO/14/2025	MP		24/2025
39	D-RPFAM/55015/2024	ASHOK SAHU @ ASHOK KUMAR SAHU	BYOMAKESH TRIPATHY	
	RPFAM/7/2025	MP		25/2025
40	D-CRLREV/39262/2024	BIBEKANAND ATABUDHI	BISWAJIT NAYAK	
	CRLREV/14/2025	MP		25/2025
41	D-FAO/50895/2024	MANAGER, TP CELL M/S ORIENTAL INSURANCE CO. LTD., KHAMMAM	RAMCHANDRA BISSR	
	FAO/14/2025	MP		25/2025
42	D-FAO/50895/2024	MANAGER, TP CELL M/S ORIENTAL INSURANCE CO. LTD., KHAMMAM	RAMCHANDRA BISSR	
	FAO/14/2025	MP		26/2025
43	D-CRLREV/38424/2024	MURALIDHAR MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/18/2025	MP		26/2025
44	D-RPFAM/52114/2024	MANASI BEHERA	LINGARAJ SARANGI	
	RPFAM/9/2025	MP		26/2025
45	D-RPFAM/53305/2024	SANTANU BARIK	RAMESH CHANDRA MAHARANA	
	RPFAM/11/2025	MP		27/2025
46	D-CRLREV/38424/2024	MURALIDHAR MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/18/2025	MP		27/2025
47	D-FAO/50177/2024	DEBENDRA NATH MOHANTY	SURENDRA KUMAR SAHOO	
	FAO/19/2025	MP		27/2025
48	D-CRLREV/38424/2024	MURALIDHAR MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/18/2025	MP		28/2025
49	D-FAO/51587/2024	D.M., ORIENTAL INSURANCE CO. LTD., KHAMMAM	AFRIDA ALI KHAN	
	FAO/ /	MP		28/2025
50	D-RPFAM/1460/2025	SANJAYA KUMAR NAYAK	BYOMAKESH TRIPATHY	
	RPFAM/ /	MP		28/2025
51	D-FAO/1399/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHAMMAM	ANIL KUMAR KHORDA	
	FAO/ /	MP		29/2025
52	D-CRLREV/1111/2025	PRAKASH CHANDRA PAL @ PRAKASH CHANDRA PAL	PRASANTA KUMAR MAJHI	
	CRLREV/ /	MP		29/2025
53	D-CRLREV/1118/2025	NALINI RANJAN JENA	PRAFULLA KUMAR KAR	
	CRLREV/ /	MP		30/2025
54	D-FAO/1464/2025	SHYAMAPADA DUTTA	ACHYUTANANDA PATTANAIK	
	FAO/ /	MP		30/2025
55	D-BLAPL/14433/2023	ARUNA KUMAR JOSHI		
	BLAPL/14433/2023	MP		38/2025
56	D-BLAPL/1054/2025	ALEKH NATH @ KARUA	BADAL KUMAR BEHERA	
	BLAPL/ /	MP		39/2025
57	D-BLAPL/21369/2024	BIKASH BISOYI	BISWAJIT MOHANTY	
	BLAPL/7222/2024	MP		40/2025

58	D-BLAPL/31535/2024 BLAPL/10684/2024	SK.ABBASH MP		41/2025
59	D-BLAPL/870/2025 BLAPL/ /	JAGANATH POLAI @ JAGA POLAI MP	GOURAV MOHANTY	42/2025
60	D-BLAPL/36079/2024 BLAPL/12127/2024	SANJIB GOUDA MP	SURYAKANTA DASH	43/2025
61	D-RSA/1253/2025 RSA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	59/2025
62	D-RSA/1253/2025 RSA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	60/2025
63	D-RSA/1253/2025 RSA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	61/2025
64	D-CMP/1268/2025 CMP/ /	SUDAM CHARAN MALLIK MP	AMIT PRASAD BOSE	61/2025
65	D-RSA/52876/2024 RSA/18/2025	BHAGYADHAR MUDULI MP	BRAHMANANDA TRIPATHY	62/2025
66	D-CMP/1274/2025 CMP/ /	BISWANATH MISHRA MP	AMIT PRASAD BOSE	62/2025
67	D-RSA/538/2023 RSA/538/2023	PADMANAV KAR MP	SAIBRATA RATH	63/2025
68	D-CMP/574/2023 CMP/574/2023	GIRIJA RANI HOTA MP	SATYA NARAYAN MOHAPATRA	63/2025
69	D-CMP/1322/2025 CMP/ /	ROJALINI RATH@ROSALIN RATH MP	SATYABADI MANTRY	64/2025
70	D-RSA/1334/2025 RSA/ /	SUBODH SOREN MP	MAHESWAR MOHANTY	64/2025
71	D-RSA/51182/2024 RSA/3/2025	AKSHAYA KUMAR MAHALA MP	AMIYA KUMAR MOHANTY	65/2025
72	D-CMP/1378/2025 CMP/ /	RABINDRA JENA MP	SANJAY KUMAR PARIDA	65/2025
73	D-RSA/51033/2024 RSA/19/2025	JANARANJAN PARIDA MP	NILA MADHAB PRAHARAJ	66/2025
74	D-CMP/51865/2024 CMP/42/2025	RUDRA NARAYAN MISHRA MP	BIBEKANANDA BHUYAN	66/2025
75	D-CMP/52947/2024 CMP/43/2025	DHANESWAR NAYAK MP	GHANASHYAM MUDULI	67/2025
76	D-CMP/52755/2024 CMP/48/2025	KARTIK PATRA MP	BIBEKANANDA BHUYAN	68/2025
77	D-ABLAPL/37587/2024 ABLAPL/14625/2024	YOGESH JALAN MP		89/2025
78	D-ABLAPL/8174/2021 ABLAPL/8174/2021	PURNA CHANDRA MALIK MP		90/2025
79	D-ABLAPL/38522/2024 ABLAPL/14854/2024	SAGAR KUMAR BEHERA MP		91/2025
80	D-ABLAPL/37284/2024 ABLAPL/14281/2024	SOMANATH MALLIK @ KANHA @ MUNA MP		92/2025
81	D-ABLAPL/26124/2024 ABLAPL/10467/2024	MUNA BHOI MP		93/2025
82	D-ABLAPL/8142/2024 ABLAPL/3407/2024	MANOJ SETHI @ TULUA MP	SANJAYA KUMAR PATRI	94/2025
83	D-ABLAPL/10274/2023 ABLAPL/10274/2023	BHAGYASHREE MOHARANA MP	GOPAL KRISHNA BEHERA	95/2025
84	D-ABLAPL/3124/2021 ABLAPL/3124/2021	BIJAYALAXMI SAHOO @ MITA SAHOO MP		96/2025
85	D-ABLAPL/34053/2024 ABLAPL/14093/2024	SUBRAT KUMAR NAYAK @ PAPU NAIK MP		97/2025
86	D-ABLAPL/32869/2024 ABLAPL/12316/2024	LAXMIDHAR SETHI MP		98/2025
87	D-ABLAPL/39209/2024 ABLAPL/63/2025	CHAKRADHAR MAHANTA MP		99/2025
88	D-ABLAPL/39345/2024 ABLAPL/5/2025	SUMATI SOREN MP		100/2025
89	D-ABLAPL/284/2025	NIHAR NALINI SARANGI		

	ABLAPL/189/2025	MP		101/2025
90	D-ABLAPL/35988/2024	BISHNU PRADHAN @ BISNU PRADHAN		
	ABLAPL/13701/2024	MP		102/2025
91	D-ABLAPL/34600/2024	ABHI BEHERA @ ABHIRAM BEHERA	SURENDRA KUMAR BISWAL	
	ABLAPL/13121/2024	MP		103/2025
92	D-ABLAPL/34963/2024	AJIT MAHAPATRA @ AJIT KUMAR MAHAPATRA		
	ABLAPL/13400/2024	MP		104/2025
93	D-CRLMC/1035/2025	BATAKRUSHNA DEHURY	PRASANNA KUMAR MISHRA	
	CRLMC/163/2025	MP		122/2025
94	D-CRLMC/21077/2024	LAKSHMI NARAYAN PANDA	ANUPAM RATH	
	CRLMC/2682/2024	MP		123/2025
95	D-CRLMC/30595/2024	INDIAN MARBLE COMPANY, ROURKELA		
	CRLMC/3947/2024	MP		124/2025
96	D-CRLMC/30592/2024	INDIAN MARBLE COMPANY, SUNDARGARH		
	CRLMC/3909/2024	MP		125/2025
97	D-CRLMC/35614/2024	SATYANANDA SAHOO @ MAKHAN		
	CRLMC/4563/2024	MP		126/2025
98	D-CRLMC/914/2025	SUBHAM@RITESH JOSHI	SWARAJ PATEL	
	CRLMC/ /	MP		127/2025
99	D-CRLMC/1050/2025	SAROJ KUMAR GHOSH	JAJATI KESHARI KHUNTIA	
	CRLMC/ /	MP		128/2025
100	D-CRLMC/1062/2025	JITENDRA BEHERA	PRAMOD KUMAR ROUT	
	CRLMC/ /	MP		129/2025
101	D-CRLMC/31570/2024	TRINATH BARALA	BASUDEV BARIK	
	CRLMC/4022/2024	MP		130/2025
102	D-CRLMC/1085/2025	BAMADEV@BAMADEBA JENA	PITAMBAR JENA	
	CRLMC/172/2025	MP		131/2025
103	D-CRLMC/1088/2025	RAJESH KUMAR BEHERA	JULU KHANSAMA	
	CRLMC/ /	MP		132/2025
104	D-CRLMC/1080/2025	MD RAJA @ MD ISLAM	RAJIV KUMAR MAHANTA	
	CRLMC/ /	MP		133/2025
105	D-CRLMC/1131/2025	HIMANSHU SEKHAR PANDA @ HIMANSHU SEKHAR PANDA		
	CRLMC/ /	MP		134/2025
106	D-CRLMC/1142/2025	PRAFULLA KUMAR SARANGI	SHIVSANKAR MOHANTY	
	CRLMC/ /	MP		135/2025
107	D-CRLMC/1151/2025	ENCORP POWERTRANS PVT. LTD.	ABHISHEK DASH	
	CRLMC/ /	MP		136/2025
108	D-CRLMC/1156/2025	KAIROS PETROLEUM LTD., GUJARAT	S.S.RAO	
	CRLMC/ /	MP		137/2025
109	D-CRLMC/1158/2025	ENCORP POWERTRANS PVT. LTD.	ABHISHEK DASH	
	CRLMC/ /	MP		138/2025
110	D-CRLMC/1162/2025	KAIROS PETROLEUM LTD., GUJARAT	S.S.RAO	
	CRLMC/ /	MP		139/2025
111	D-CRLMC/1166/2025	RAMESH GHANA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		140/2025
112	D-CRLMC/1167/2025	ENCORP POWERTRANS PVT. LTD.	ABHISHEK DASH	
	CRLMC/ /	MP		141/2025
113	D-CRLMC/1173/2025	RASHMITA PALEI @ RASMITA PALAI	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		142/2025
114	D-CRLMC/1177/2025	PABITRA SUNDARAY	SURYAKANTA DASH	
	CRLMC/ /	MP		143/2025
115	D-CRLMC/1181/2025	SURYA PRAKASH GIRI	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		144/2025
116	D-CRLMC/1179/2025	ENCORP POWERTRANS PVT.LTD.	ABHISHEK DASH	
	CRLMC/ /	MP		145/2025
117	D-CRLMC/1186/2025	CHINARI JAWAHARLAL PATRO	PRASANNA KUMAR PANI	
	CRLMC/ /	MP		146/2025
118	D-CRLMC/1207/2025	CHINMAYA KUMAR DASH	PRANAYA KUMAR SWAIN	
	CRLMC/ /	MP		147/2025
119	D-CRLMC/1207/2025	CHINMAYA KUMAR DASH	PRANAYA KUMAR SWAIN	
	CRLMC/ /	MP		148/2025
120	D-CRLA/567/2022	PHULCHAND GOND	M/S.JUGAL KISHROE ROUT, M/S.ANIRUDHA DAS	
	CRLA/567/2022	MP		151/2025

121	D-CRLA/394/2022 CRLA/394/2022	CHUNURAM MOHANTA MP	RAMAKANTA PRADHAN	152/2025
122	D-CRLA/471/2018 CRLA/471/2018	ANANDA NAIK MP	BIGYAN KUMAR SHARMA	153/2025
123	D-CRLA/1103/2025 CRLA/ /	MELA DAS MP	JYOTIRMAYA SAHOO	154/2025
124	D-CRLA/1103/2025 CRLA/ /	MELA DAS MP	JYOTIRMAYA SAHOO	155/2025
125	D-CRLA/1106/2025 CRLA/ /	BASANTA DAS MP	JYOTIRMAYA SAHOO	156/2025
126	D-CRLA/1106/2025 CRLA/ /	BASANTA DAS MP	JYOTIRMAYA SAHOO	157/2025
127	D-CRLA/1110/2025 CRLA/ /	SANIA @ SANYASI RAUTA MP	SUJIT KUMAR PATTNAIK	158/2025
128	D-CRLA/1110/2025 CRLA/ /	SANIA @ SANYASI RAUTA MP	SUJIT KUMAR PATTNAIK	159/2025
129	D-MACA/1248/2025 MACA/ /	NABAGHANA PARIDA MP	PRADEEP KUMAR MISHRA	160/2025
130	D-CRLA/1114/2025 CRLA/ /	SANJAY PRADHAN MP	SUJIT KUMAR PATTNAIK	160/2025
131	D-MACA/1257/2025 MACA/ /	SANTOSH KUMAR SAHOO MP	BISHNU BRATA SINGH	161/2025
132	D-CRLA/1114/2025 CRLA/ /	SANJAY PRADHAN MP	SUJIT KUMAR PATTNAIK	161/2025
133	D-MACA/1258/2025 MACA/ /	KHIRABDHI TANAYA RATH MP	SATYABHUSAN DAS	162/2025
134	D-CRLA/1081/2025 CRLA/ /	RUDRA NARAYAN BHUTIA MP	SAUBHAGYA KETAN NAYAK	162/2025
135	D-CRLA/1081/2025 CRLA/ /	RUDRA NARAYAN BHUTIA MP	SAUBHAGYA KETAN NAYAK	163/2025
136	D-MACA/1258/2025 MACA/ /	KHIRABDHI TANAYA RATH MP	SATYABHUSAN DAS	163/2025
137	D-MACA/37/2025 MACA/ /	M/S ORIENTAL INSURANCE CO.LTD.,CUTTACK MP	TANUJ KISHORE SINHA	164/2025
138	D-CRLA/874/2025 CRLA/ /	JAGA @ MANAS DALAI MP	KISHORE CHANDRA KAR	164/2025
139	D-CRLA/37346/2024 CRLA/ /	SIBARAM JANI MP	SIDDHARTH GOUTAM DAS	165/2025
140	D-MACA/1306/2025 MACA/ /	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR MP	SURENDRANATH ROY	165/2025
141	D-MACA/1330/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	PRANJAN RANJAN MOHANTY	166/2025
142	D-MACA/31292/2024 MACA/752/2024	MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE CO.LTD.,BBSR MP	PRASANTA KUMAR DAS	167/2025
143	D-MACA/1408/2025 MACA/ /	BINDUREKHA OJHA MP	SOMANATH NANDA	168/2025
144	D-MACA/1409/2025 MACA/ /	PRASANNA KUMAR DAS MP	KARUNAKAR DAS	169/2025
145	D-MACA/1409/2025 MACA/ /	PRASANNA KUMAR DAS MP	KARUNAKAR DAS	170/2025
146	D-MACA/1424/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,BBSR MP	PRAMOD KUMAR TRIPATHY	171/2025
147	D-MACA/1424/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,BBSR MP	PRAMOD KUMAR TRIPATHY	172/2025
148	D-MACA/1428/2025 MACA/ /	THE MANAGER IN CHARGE, ORIENTAL INSURANCE CO.LTD.,BBSR MP	PRAMOD KUMAR TRIPATHY	173/2025
149	D-MACA/1428/2025 MACA/ /	THE MANAGER IN CHARGE, ORIENTAL INSURANCE CO.LTD.,BBSR MP	PRAMOD KUMAR TRIPATHY	174/2025
150	D-MACA/50590/2024 MACA/37/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO.LTD.,BBSR MP	SUDRAN KUMAR CHAND.	175/2025
151	D-MACA/50590/2024 MACA/37/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO.LTD.,BBSR MP	SUDRAN KUMAR CHAND.	176/2025
152	D-MACA/54888/2024	SUJATA PRADHAN	PRADEEP KUMAR MISHRA	

	MACA/46/2025	MP		177/2025
153	D-MACA/49027/2024	D.M., ORIENTAL INSURANCE CO.LTD., BORNAN	ANGIMBALA PATI	
	MACA/51/2025	MP		178/2025
154	D-MACA/49027/2024	D.M., ORIENTAL INSURANCE CO.LTD., BORNAN	ANGIMBALA PATI	
	MACA/51/2025	MP		179/2025
155	D-MACA/51591/2024	D.M.,CHOLA MS GENRAL INSURANCE CO.	ATTAM KURBAN	
	MACA/52/2025	MP		180/2025
156	D-MACA/54707/2024	JAYANTI PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	
	MACA/53/2025	MP		181/2025
157	D-WA/15527/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/594/2024	MP		318/2025
158	D-WA/436/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		319/2025
159	D-WA/1244/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		320/2025
160	D-WA/1244/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		321/2025
161	D-WA/47965/2024	PRASANTA KUMAR SAMARTHA	RAGHUNATH DASMOHAPATRA	
	WA/53/2025	MP		322/2025
162	D-WA/54430/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/55/2025	MP		323/2025
163	D-WA/54430/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/55/2025	MP		324/2025
164	D-WA/54845/2024	BHUPESH KUMAR SAHOO	DINESH KUMAR PANDA	
	WA/56/2025	MP		325/2025
165	D-WA/54845/2024	BHUPESH KUMAR SAHOO	DINESH KUMAR PANDA	
	WA/56/2025	MP		326/2025
166	D-WA/53611/2024	CHOUDHURY SAUBHAGYA MOHAN DAS	SABIRATA RATH	
	WA/62/2025	MP		327/2025
167	D-WA/54811/2024	ARYA DEBABRATTA BEHERA	DINESH KUMAR PANDA	
	WA/63/2025	MP		328/2025
168	D-WA/54811/2024	ARYA DEBABRATTA BEHERA	DINESH KUMAR PANDA	
	WA/63/2025	MP		329/2025
169	D-WA/54826/2024	DAITARI KANDHAPANI	DINESH KUMAR PANDY	
	WA/64/2025	MP		330/2025
170	D-WA/1297/2025	STATE OF ODISHA	GYANALOKA MOHANTY, S.C.	
	WA/76/2025	MP		331/2025
171	D-WA/54826/2024	DAITARI KANDHAPANI	DINESH KUMAR PANDY	
	WA/64/2025	MP		332/2025
172	D-WA/1297/2025	STATE OF ODISHA	GYANALOKA MOHANTY, S.C.	
	WA/76/2025	MP		333/2025
173	D-WA/1300/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		334/2025
174	D-WA/1300/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		335/2025
175	D-WA/1313/2025	ASWINI KUMAR DHAR	SAMEER KUMAR DAS	
	WA/ /	MP		336/2025
176	D-WA/1315/2025	SUBRAT PRIYADARSHI	DIGAMBARA MISHRA	
	WA/ /	MP		337/2025
177	D-WA/1316/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		338/2025
178	D-WA/1316/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		339/2025
179	D-WA/1316/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		340/2025
180	D-WA/1327/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		341/2025
181	D-WA/1327/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		342/2025
182	D-WA/1327/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		343/2025
183	D-WA/1341/2025	MADHUSUDAN RANSINGH	PRASANTA KUMAR MISHRA	
	WA/ /	MP		344/2025

184	D-WA/1337/2025 WA/ /	SUSIL KUMAR TANDI MP	PRASANTA KUMAR MISHRA	345/2025
185	D-WA/1359/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	346/2025
186	D-WA/1359/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	347/2025
187	D-WA/1317/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	348/2025
188	D-WA/1317/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	349/2025
189	D-WA/1317/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	350/2025
190	D-WA/1361/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	351/2025
191	D-WA/1361/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	352/2025
192	D-WA/1361/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	353/2025
193	D-WA/1392/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	354/2025
194	D-WA/1392/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	355/2025
195	D-WA/1392/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	356/2025
196	D-WA/1393/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	357/2025
197	D-WA/1393/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	358/2025
198	D-WA/1393/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	359/2025
199	D-WA/1441/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	360/2025
200	D-WA/1441/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	361/2025
201	D-WA/1441/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	362/2025
202	D-WA/1443/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	363/2025
203	D-WA/1443/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	364/2025
204	D-WA/1443/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	365/2025
205	D-WP(C)/44913/2024 WP(C)/26521/2024	MANORANJAN NANDA MP		629/2025
206	D-WP(C)/1245/2025 WP(C)/ /	AJIT JENA MP	ANUPAM RATH	630/2025
207	D-WP(C)/908/2025 WP(C)/906/2025	ASHISH KUMAR BEHERA MP	ASHIS KUMAR MISHRA	631/2025
208	D-WP(C)/41552/2024 WP(C)/25418/2024	PRAFULLA CHANDRA BEHERA MP		632/2025
209	D-WP(C)/51602/2024 WP(C)/31446/2024	DIPALI DEBASMITA DAS MP	PARTHA MUKHERJI	633/2025
210	D-WP(C)/1256/2025 WP(C)/ /	SANJEET KUMAR SAMAL MP	GOPINATH MISHRA	634/2025
211	D-WP(C)/46401/2024 WP(C)/27591/2024	SRI SRI SATYABADI GOPINATH DEV, PURI MP		636/2025
212	D-WP(C)/1262/2025 WP(C)/ /	TARINI SANDHIBIGRAHA MP	BIRAJA PRASANNA DAS	637/2025
213	D-WP(C)/1263/2025 WP(C)/1234/2025	ACC LIMITED, GANDHINAGAR, GUJARAT MP	SASWAT KUMAR ACHARYA	638/2025
214	D-WP(C)/1264/2025 WP(C)/ /	BAIDHAR PATRA MP	ASIS KUMAR MAHANA	640/2025
215	D-WP(C)/1266/2025	DUKHISHYAM DORA	JAJATI KESHARI KHUNTIA	

	WP(C)/ /	MP		641/2025
216	D-WP(C)/37042/2023 WP(C)/37042/2023	BIPIN CHANDRA NAYAK MP		642/2025
217	D-WP(C)/1267/2025 WP(C)/ /	RASANANDA NAIK MP	AMIT PRASAD BOSE	643/2025
218	D-WP(C)/1271/2025 WP(C)/ /	LACHHAMAN PANIGRAHI MP	GANESH PRASAD SAMAL	644/2025
219	D-WP(C)/1273/2025 WP(C)/ /	JITANA KUMAR SAHOO MP	ANUP KUMAR PATNAIK	645/2025
220	D-WP(C)/1277/2025 WP(C)/ /	BRAJABANDHU SAMAL MP	SUBRAT KUMAR KAR	646/2025
221	D-WP(C)/1279/2025 WP(C)/ /	SATYABRATA MALLA MP	MANOJ KUMAR MOHANTY (2)	647/2025
222	D-WP(C)/54733/2024 WP(C)/153/2025	BISWA RANJAN PATNAIK MP	DR. JITENDRA KUMAR LENKA	648/2025
223	D-WP(C)/1281/2025 WP(C)/ /	PRASANT KUMAR SWAIN MP	MANOJ KUMAR MOHANTY (2)	649/2025
224	D-WP(C)/1282/2025 WP(C)/ /	KARTIK MOHARANA MP	MANOJ KUMAR MOHANTY (2)	650/2025
225	D-WP(C)/30295/2021 WP(C)/30295/2021	SUBHRANSU MOHAN DASH MP	M/S.	651/2025
226	D-WP(C)/1291/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	PRAMOD KUMAR ROUT	652/2025
227	D-WP(C)/1293/2025 WP(C)/ /	ANMOL SINGH MP	DEBAKANTA MOHANTY	653/2025
228	D-WP(C)/1295/2025 WP(C)/ /	ASIT KUMAR DAS MP	ALLAHAD DASH	654/2025
229	D-WP(C)/54388/2024 WP(C)/33139/2024	GHANASHYAM SAHU MP	ANJAN KUMAR BISWAL	655/2025
230	D-WP(C)/54646/2024 WP(C)/33168/2024	DEBASISH KUMAR THAMBA @ DEBAQSHAN MP	ANJAN KUMAR BISWAL	656/2025
231	D-WP(C)/1296/2025 WP(C)/ /	M/S. HALADHAR PAL, PURI MP	MADHAB LAL AGARWAL	657/2025
232	D-WP(C)/36644/2021 WP(C)/36644/2021	BALARAM NEGI MP		658/2025
233	D-WP(C)/1298/2025 WP(C)/ /	M/S JOHARIMAL HIGH SCHOOL MP	BIJAY PANDA	659/2025
234	D-WP(C)/1308/2025 WP(C)/1282/2025	DR. TAVINDER KAUR @ TAVINDER KAUR MP	SANJAY BUDGATA	660/2025
235	D-WP(C)/1309/2025 WP(C)/ /	PRAKASH KUMAR BEHERA MP	SAMEER KUMAR DAS	661/2025
236	D-WP(C)/1314/2025 WP(C)/ /	GANESH CHANDRA SHIAL MP	DHARMENDRA SETHY	662/2025
237	D-WP(C)/2078/2023 WP(C)/2078/2023	DEBASISH PATTNAYAK MP		663/2025
238	D-WP(C)/1321/2025 WP(C)/ /	CHANCHALA KANHAR MP	BIBHUTI BHUSAN MISHRA	664/2025
239	D-WP(C)/1328/2025 WP(C)/ /	PRAVANJAN JENA MP	KUNAL KUMAR SWAIN	665/2025
240	D-WP(C)/1333/2025 WP(C)/ /	ANUCHHAYA MISHRA MP	NIRANJAN NAYAK	666/2025
241	D-WP(C)/45720/2024 WP(C)/26834/2024	GOPINATHPUR GRAM PANCHAYAT MP	SUKANTA KUMAR DALAI	667/2025
242	D-WP(C)/47332/2024 WP(C)/27889/2024	THANAPATI WSHG, HALADIA, BHADRAK MP	APARESH BHOI	668/2025
243	D-WP(C)/53885/2024 WP(C)/1170/2025	GITANJALI BEHERA MP	ABHILASH MISHRA	669/2025
244	D-WP(C)/1336/2025 WP(C)/1274/2025	RANISH DHAL MP	SANKARACHARYA CHOUDHURY	670/2025
245	D-WP(C)/1336/2025 WP(C)/1274/2025	RANISH DHAL MP	SANKARACHARYA CHOUDHURY	671/2025
246	D-WP(C)/1339/2025 WP(C)/ /	JIBAN KRUSHNA DAS MP	SUDHIR KUMAR MALLICK	672/2025

247	D-WP(C)/37385/2024 WP(C)/21787/2024	CHAMPARANI SEN MP	KARUNAKAR RATH	673/2025
248	D-WP(C)/2708/2024 WP(C)/1354/2024	ABHISHEK PATNAIK MP	KUNAL KUMAR SWAIN	674/2025
249	D-WP(C)/1351/2025 WP(C)/ /	JAMINI DHARUA MP	AJIT KUMAR MOHANTY	675/2025
250	D-WP(C)/40843/2024 WP(C)/24213/2024	SUNITA PADHAN MP	RAJJEET ROY	676/2025
251	D-WP(C)/22322/2017 WP(C)/22322/2017	BAJRADHARA PRADHAN MP	M/S.SUBASH CH.SATAPAPTHY	679/2025
252	D-WP(C)/22322/2017 WP(C)/22322/2017	BAJRADHARA PRADHAN MP	M/S.SUBASH CH.SATAPAPTHY	680/2025
253	D-WP(C)/1386/2025 WP(C)/ /	SAROJ SAHOO MP	SANJAY KUMAR BEHERA	681/2025
254	D-WP(C)/50713/2024 WP(C)/30818/2024	MOUSUMI MISHRA MP	BIBHU PRASAD TRIPATHY	682/2025
255	D-WP(C)/22322/2017 WP(C)/22322/2017	BAJRADHARA PRADHAN MP	M/S.SUBASH CH.SATAPAPTHY	683/2025
256	D-WP(C)/48322/2024 WP(C)/28970/2024	KARTIKA CHANDRA SAHOO MP		684/2025
257	D-WP(C)/1391/2025 WP(C)/ /	AKUMENTIS HEALTHCARE LTD., CUTTACK MP	CHRANAYA KUMAR MISHRA	685/2025
258	D-WP(C)/51006/2024 WP(C)/31143/2024	MAA BUDHIJAGULAI SHG, BHADRAK MP	PRASANTA KUMAR SATAPATHY	686/2025
259	D-WP(C)/51006/2024 WP(C)/31143/2024	MAA BUDHIJAGULAI SHG, BHADRAK MP	SABYASACHI MISHRA	687/2025
260	D-WP(C)/1397/2025 WP(C)/ /	BHARATIYA YOG SANSTAN ODISHA PRANALAYA, MP	SATIA DEVI, BISWAPATNAIK	688/2025
261	D-WP(C)/1396/2025 WP(C)/ /	M/S. EARTH MINERALS COMPANY LIMITED MP	SOUGAT DASH	689/2025
262	D-WP(C)/3155/2017 WP(C)/3155/2017	M/S.JINDAL INDIA THERMAL POWER LTDM MP	M/S.SATYAJIT MOHANTY	690/2025
263	D-WP(C)/40420/2024 WP(C)/24743/2024	DEEPAK KUMAR MALLICK MP	RAM CHANDRA JENA	691/2025
264	D-WP(C)/1429/2025 WP(C)/ /	AKHAYA KUMAR NAYAK MP	HARA PRASAD RATH	692/2025
265	D-WP(C)/1433/2025 WP(C)/ /	RADHESHYAM KAR MP	LAXMINARAYAN PATEL	693/2025
266	D-WP(C)/1437/2025 WP(C)/ /	SENIOR DIRECTOR, MBD GROUP, GULAB MP	BHAWANIPRASAD DANDA	694/2025
267	D-WP(C)/1444/2025 WP(C)/ /	BIDHUSMITA KAR MP	SUBHRANSU BHUSAN MOHANTY	695/2025
268	D-WP(C)/1447/2025 WP(C)/ /	ANIL KUMAR JENA MP	RABINDRA NATH PRUSTY	696/2025
269	D-WP(C)/1449/2025 WP(C)/ /	M/S. TURRIIS INFRATECH PVT. LTD., KHURDA MP	RUPAK KUMAR DASH	697/2025
270	D-WP(C)/1450/2025 WP(C)/ /	NISHIPRAVA JENA MP	BHAWANI SANKAR PANIGRAHI	698/2025
271	D-WP(C)/1451/2025 WP(C)/ /	JANMEJAY ROUT MP	SANJAY KUMAR DAS	699/2025
272	D-WP(C)/1452/2025 WP(C)/ /	PRIYAMBADA SAMANTARAY MP	SARADA PRASANNA SARANGI	700/2025
273	D-WP(C)/29847/2023 WP(C)/29847/2023	DADHIBABANA PUJHARI MP	RANJIT MOHANTY	701/2025
274	D-WP(C)/22932/2019 WP(C)/22932/2019	SANTOSH KUMAR PATRA MP	BISWABIHARI MOHANTY	702/2025
275	D-WP(C)/54524/2024 WP(C)/1275/2025	MANAS RANJAN DHAR MP	PRAJIT KUMAR PRADHAN	703/2025
276	D-WP(C)/1457/2025 WP(C)/ /	M/S. NEM ENGINEERING PROJECTS PRIVATE MP	ANUPMADYABISWMOHANTY	704/2025
277	D-WP(C)/1458/2025 WP(C)/ /	BIMALA BALIARSINGH @ PALAI MP	BISWARANJAN MAHARATHA	705/2025
278	D-WP(C)/1463/2025	PRABHUDAN MARANDI	NILA MADHAB PRAHARAJ	

	WP(C)/ /	MP		706/2025
279	D-WP(C)/1462/2025	PRADEEP KUMAR SAHU	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		707/2025
280	D-WP(C)/54098/2024	RATIKANTA MOHANTY	MANOJ KUMAR MOHANTY	
	WP(C)/1125/2025	MP		708/2025
281	D-WP(C)/55023/2024	SALIMDHAR MAJHI	MANOJ KUMAR PATI	
	WP(C)/1155/2025	MP		709/2025
282	D-WP(C)/53872/2024	DHIRENDRA HEENDIA	ABHILASH MISHRA	
	WP(C)/1215/2025	MP		710/2025
283	D-WP(C)/53195/2024	ASHOK RAM PATRA	KUNAL KUMAR SWAIN	
	WP(C)/1228/2025	MP		711/2025
284	D-WP(C)/53708/2024	BASANTA KUMAR DAS	ALOK KUMAR DAS	
	WP(C)/1238/2025	MP		712/2025